

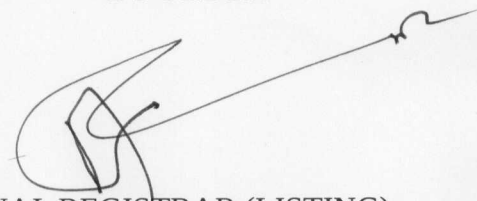
SUPREME COURT OF INDIA

NOTICE

TAKE NOTICE THAT DUE TO NON AVAILABILITY OF HON'BLE MR. JUSTICE S.A. BOBDE ON 29.01.2019 (TUESDAY), SITTING OF CONSTITUTION BENCH IN HON'BLE CHIEF JUSTICE'S COURT, COMPRISING HON'BLE THE CHIEF JUSTICE, MR. JUSTICE S.A. BOBDE, HON'BLE DR. JUSTICE D.Y. CHANDRACHUD, HON'BLE MR. JUSTICE ASHOK BHUSHAN AND HON'BLE MR. JUSTICE S. ABDUL NAZEER, STANDS CANCELLED. THEREFORE, CONSTITUTION BENCH MATTER WILL NOT BE TAKEN UP FOR HEARING.

DATED THIS, THE 27TH DAY OF JANUARY, 2019.

BY ORDER

A handwritten signature in black ink, consisting of a large, stylized initial 'R' followed by a long horizontal stroke that ends in a small flourish.

ADDITIONAL REGISTRAR (LISTING)

COPY TO

ALL CONCERNED